Privatisation of loss making PSUs

2738. SHRI BHAGABAN MAJHI: Will the Minister of INDUSTRY be pleased to state:

- (a) whether Government have a proposal to privatise some loss making public sector undertakings, (PSU's);
- (b) if so, the PSU's identified therefor; and
 - (c) the State-wise details thereof?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN): (a) No, Sir. There is no proposal at present.

(b) and (c) Questions do not arise.

Schemes for SOSTOBCs etc, in M.P.

2739. SHRI OOVINDRAM MIRI: Will the Minister of WELFARE be pleased to state:

- (a) the amounts sanctioned by Central Government during the preceding three years for various welfare schemes for SC ST/OBCs and other weaker sections of society in Madhya Pradesh; and
- (b) the details of achievements in each scheme?

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA): (a) and (b) A statement is enclosed.

Schema far SOSVOBCs etc., in M.P.

(Rupees in Crores)

S.No.	Name of Scheme	Amount sanctioned and achievements made during the last three						
		yean 1993-94		1994-95	i	1995-90	5	
		AmountAcl	AmountAchieve-		AmountAchieve-		AmountAdueve-	
		Sanctiond	ments s	anctioned	ments s	anctioned	ments	
		(be	-	(be-	-	(be	; -	
		ne	neficiaries/		neficiaries/		nefidaries/	
			Units)		Units)		Units)	
(0	(2)	(3)	(4)	(J)	(6)	(7)	(8)	
Welfa	are of Scheduled Tribes:							
1.	SCA	81.J7		75.35		95.79		
2.	Article 275(1)	16.SI	_	16.87	_	16.87	_	
3.	Girls Hostels	0.27	7	1.15	10	_	_	
4.	Boys Hostels	0J9	10	0.17	2	_	_	
5.	Ashram Schools	_	_	_		0.99	_	
6.	Educational Complex in low Literacy Pockets	0.35	6	0.52	2	0.30	10	
7.	Research & Training	0.23		0.13		0.22	_	
8.	Aid to Non Governmental Organisa	- O.1S	_	0.03	_	0.12	_	
9,	State TDCCs	0.60	_	1.24		0.57		
9a.	Vocational Training	0.44	3	_	_	0.44	3	
Welfa	are of Scheduled Cades:							
10.	Assistance to State/UT Schedu Caste Dev., Corporations	led 0.58	50900	0.52	15629-	0.44	21257	

Disinvestment of shares of profit earning PSUs

2740. SHRI SHIV CHARAN SINGH: Will the Minister of INDUSTRY be pleased to state:

- (a) whether Government have decided directed that even shares of profit earning PSUs like ONGC should also be disinvested in the first two rounds; and
 - (b) if so, the justification therefor?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN): (a) and (b) So far, the PSUs in which disinvest-

ment has been done, have been profit earning ones, primarily because they could be expected to have better maketability and a more favourable investor response than the others.

मध्य अदेश में बाल शामक

2741. श्री राष्ट्राकिशन मालवीयः क्या श्रम मंत्री यह बताने की कृपा करेंगे कि:

- (क) मध्य प्रदेश के विभिन्न संस्थानों में कार्यरत बाल अभिकों की संख्या कितनी है;
- (ख) क्या संस्थाओं द्वारा इन बाल श्रीमधों के लिए कोई शिक्षण केन्द्र स्थापित किए जाते हैं;